

<b>Nomination of cases by Hon'ble the Chief Justice on 15/02/2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	W. P. - 9548/2003 with W. P. - 17312/2003 with W. P. - 99/2006	Hon. Vikram Nath, J.  (with all connected cases)	Writ C-II Section on 16/02/2016
<b>Hon....., J.</b>			
2	Bail - 4023/2016	Hon. Ranjana Pandya, J.	Computer Fresh Section on 15/02/2016
3	Crl.M.A.(u/s 482 Cr.P.C.) - 4152/2016 (N.R.H.M. Scam matter)	Hon. Arun Tandon, J.	Court No. 10 on 16/02/2016
4	Crl.M.A.(u/s 482 Cr.P.C.) - 4153/2016 (N.R.H.M. Scam matter)	Hon. Arun Tandon, J.	Court No. 10 on 16/02/2016
5	Crl.M.A.(u/s 482 Cr.P.C.) - 4154/2016 (N.R.H.M. Scam matter)	Hon. Arun Tandon, J.	Court No. 10 on 16/02/2016
6	Crl. Rev. - 1/2016	Hon. Ramesh Sinha, J.	Crl. Rev. Section on 16/02/2016
<b>Appropriate Court dealing with such matters</b>			
7	Crl.M.A.(u/s 482 Cr.P.C.) - 4080/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 15/02/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
16/02/2016